

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2259
TO BE ANSWERED ON THE 20TH DECEMBER, 2022

Value Chain Development of Bamboo Products

2259: SHRI DILIP SAIKIA:

SHRI NARENDRA KUMAR:

SHRI ARUN SAO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the government has formulated any scheme for value chain development of bamboo based products in the country, if so, the details thereof, state-wise particularly in Chhattisgarh and North-Eastern States including Assam;
- (b) if so, the provision for entrepreneurs in regard to setting up micro and medium processing units under this scheme;
- (c) the details of the number of micro and medium processing units established after the setting up of restructured National Bamboo Mission (NBM) in the country, State-wise particularly in Chhattisgarh and north-eastern state including Assam; and
- (d) the step taken by the government to promote research and development in the bamboo industry in the country, State-wise particularly in Chhattisgarh and North-Eastern State including Assam?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

- (a): Government is Implementing the restructured National Bamboo Mission (NBM) from the year 2018-19 for developing the bamboo value chain for connecting bamboo growers to the market (industry) including Chhattisgarh, North-Eastern States and Assam. The State-wise details of product development and processing units is placed at **Annexure-I**.

(b): NBM has components for establishing value chain units, waste management units and micro/medium processing units. The pattern of assistance under NBM is at **Annexure-II**.

(c): So far, 416 Numbers of product development and processing units including micro/medium processing units have been set up since the inception of the scheme. The State-wise details of product development and processing units is placed at **Annexure-I**.

(d): NBM has component for research and development. The State/Bamboo Technology Support Agencies-wise achievements made under research and development component is placed at **Annexure-III**.

Annexure-I to the Lok Sabha Unstarred Question No. 2259 due for answer on 20.12.2022

State wise detail of Product Development and Processing Units including Micro/ Medium Processing units established/under process during 2018-19 to 2022-23 (30.11.2022) under NBM

(In Nos.)

S. No	States	Processing units for value addition of Bamboo	Management of Bamboo waste in primary processing units	Micro & Medium processing units	Total
1	Andhra Pradesh	-	-	-	-
2	Bihar	-	-	1	1
3	Chhattisgarh	4	-	-	4
4	Gujarat	-	-	-	-
5	Himachal Pradesh	1	-	4	5
6	Jharkhand	2	-	7	9
7	Karnataka	5	3	3	11
8	Kerala	-	-	-	-
9	Madhya Pradesh	16	11	52	79
10	Maharashtra	8	3	8	19
11	Orissa	3	1	22	26
12	Tamil Nadu	-	-	-	-
13	Telangana	-	-	-	-
14	Uttarakhand	1	1	7	9
15	Uttar Pradesh	-	-	5	5
16	Arunachal Pradesh	3	3	48	54
17	Assam	-	-	4	4
18	Manipur	3	-	2	5
19	Meghalaya	2	-	7	9
20	Mizoram	3	3	20	26
21	Nagaland	7	4	14	25
22	Sikkim	1	1	28	30
23	Tripura	22	5	65	92
Other Institutes					
1	BTSG, KFRI (Peechi)	-	1	1	2
2	BTSG, ICFRE (Dehradun)	-	-	-	-
3	BTSG, NECBDC/CBTC (Guwahati)	-	-	1	1
TOTAL		81	36	299	416

Annexure-II to the Lok Sabha Unstarred Question No. 2259 due for answer on 20.12.2022
Pattern of assistances being provided to the entrepreneurs to set up Product Development and Processing Units under the scheme as per operational guidelines of NBM

C. Product Development and Processing				
S. No		Activity	Cost norms (Rs. in lakh)	Subsidy
1.	Establishment of processing units for value addition of Bamboo (in Nos.)	Setting up of unit for cross cutting, slicing, splitting, knots removing, shaping etc.	30 (Project Based-PB)	50% of cost (additional 10% for NE states)
2.	Management of Bamboo waste in primary processing units	For making of value added products like pellets & activated carbon.	25(PB)	-do-
3.	Establishment of Micro/Medium processing units (in Nos.)	a) Handicrafts/Cottage industry	15(PB)	100% of cost to Govt. For Private Sector 50% of project cost subject to maximum up to indicative cost as credit linked back ended subsidy (additional 10% for NE states)
		b) Furniture making	25 PB)	- do -
		c) Jewellery making	15(PB)	- do -
		d) Bamboo shoots processing	20(PB)	- do -
		e) Incense stick making	25(PB)	- do -
		f) Fabric/Fiber extraction	50(PB)	- do -
		g) Common facility centre (CFC)	25(PB)	-do-
		h) Bamboo board /mat/corrugated sheets /floor tiles making	200 (PB)	100% of cost to Govt. For Private Sector 30% of project cost subject to maximum upto indicative cost as credit linked back ended subsidy (additional 10% for NE states)
		i) Bio Energy extraction	200 (PB)	-do-
		j) Activated Carbon product	200 (PB)	-do-
		k) Ethanol Gassifier	500(PB)	-do-

Annexure-III to the Lok Sabha Unstarred Question No. 2259 due for answer on 20.12.2022

State wise detail of Research & Development activities during 2018-19 to 2022-23 (30.11.2022) under NBM

(In Nos.)

S. No	States	Research & Development
1	Andhra Pradesh	-
2	Bihar	-
3	Chhattisgarh	50
4	Gujarat	-
5	Himachal Pradesh	1
6	Jharkhand	4
7	Karnataka	34
8	Kerala	-
9	Madhya Pradesh	81
10	Maharashtra	27
11	Odisha	10
12	Tamil Nadu	-
13	Telangana	8
14	Uttarakhand	2
15	Uttar Pradesh	-
16	Arunachal Pradesh	1
17	Assam	-
18	Manipur	1
19	Meghalaya	-
20	Mizoram	6
21	Nagaland	13
22	Sikkim	2
23	Tripura	2
Other Institutes		
1	BTSG, KFRI (Peechi)	3
2	BTSG, ICFRE (Dehradun)	6
3	BTSG, NECBDC/CBTC (Guwahati)	-
4	NITRA, Ghaziabad	1
5	TFRI, Jabalpur	1
	TOTAL	253

Note: - The State Bamboo Missions are taking up R&D activities as per Operational Guideline for the local level and minor issues. The Bamboo Technology Support Groups (BTSG) & National Level Agencies (NLA) are taking up research on specific issues related to the bamboo sector.
